

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1800
ANSWERED ON:16.07.2009
PRIVATISATION DISINVESTMENT OF UNDERTAKINGS
Rawat Shri Ashok Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of the undertakings under the Ministry especially in backward and rural areas, privatized/disinvested till date;
- (b) the details of amount received by the Government therefrom undertaking-wise ;
- (c) whether any irregularity has taken place in the course of privatization/ disinvestments of the said undertakings;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e): M/s. Paradeep Phosphates Limited (PPL), an Undertaking under the administrative control of the Ministry of Chemicals & Fertilizers was disinvested in the year 2002 by a decision taken at the competent level. No other undertaking under the Ministry has been privatized/ disinvested till date. An amount of Rs.151.70 crore was received by the Government towards sale consideration of 74% equity of the Paradeep Phosphates Limited (PPL).